

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 18.12.2008.

Meeting No.32/AM09 for the licensing year 2008-09 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 18.12.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his Chamber.

List of participants is annexed.

Case No 492 NC-VI Dt. 18.12.2008	M/s. UB Global Ltd., Bangalore	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/85/50/00138/AM09/DES.VI RLA File 07/21/40/503/AM09		Lic No./Date 0710059299 dt. 25.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- BEER FILLED IN 500 ML ALUMINIUM CANS. FIRM SHALL ACCOUNT FOR RELEVANT INPUT TO THE EXTENT OF 2970300-NOS. AS PACKING MATERIALS FOR THE RESULTANT PRODUCT	2970300.000	NUMBER	19978700.00	476250.00 US\$
			Total	19978700.0	476250.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EMPTY 500 ML PRINTED ALUMINIUM CANS WITH 206 DIA GOLD STAY-ON-TAB (SOT) ENDS.	3000000.000	NUMBER	16211550.00	381000.00 US\$
			Total	16211550.00	381000.00

Position:

Decision: Deferred

The Case was considered as per agenda. It was noted that the advance authorization was issued by RLA for import of packing material with 1% wastage as per General Note for Packing material as laid down in HBP 2004-09. In the committee decided to call for the firm on personal hearing again on 18.12.2008 but not any representative turned up he committee decided to call for the representative of he firm alongwith sample of export product on 22.01.2009.

Case No 493 NC-VI Dt. 18.12.2008	M/s. A.G. Neochem (P) Ltd., N. Delhi	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/85/162/728/AM08/DES.VI RLA File 05/24/40/723/AM08		Lic No./Date 0510213635 dt. 17.12.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$)Currency
1.	<u>90/0- PARTITIONS</u> Consist of Modular Prition, Partition Panel/Pad for corridor and ISM's room with melamine polish finished veneer inserts and 3 glazing in clear glass as per drawing (Net Content of imported input in Export Product is Modular Partition 50Sq. Mtr, Partition Panl/Pad is 100 S.Q.Mtr.	467.000	Sqft	333624.00	8372.00
2.	<u>90/0- TRANING ROOM+MEETING ROOM</u> (Consist of table leg, Free Standing gable, Work top, Key board tray, Key Board Panel CPU/UPS trolley (Net Content of imported input in Export Product is (table leg) 48 nos., Free standing gable 48 Nos., work top 25 Sq.Mtr. key Board tray 12 Nos, Key Board Panels 12 Nos)	3.000	No.	38475.00	965.00
3.	<u>90/0-HEAD ISM's ROOM</u> Consist of table Leg, Free standing gable, work top, Metal Drawer, Drawer Unit, CPU/UPS trolley (Net Content of imported input in Export Product is 8 Nos. table leg ,8 Nos Free standing gable, 3 Sq Mtr. Work top, 12 nos Metal Drawer)	1.000	No.	20425.00	512.00
4.	<u>90/0- BACK STORAGE CREDENZA FOR</u>	1.000	No.	17290.00	434.00

	<u>UNIT HEAD</u> Consist of storage(Net content of imported input in Export Product is 7 Sq.Mtr.)				
5.	<u>90/0- COMPUTER TABLE FOR UNIT HEAD ARC SHAPED TOP AS PER DRAWING</u> Consist of Table Leg Free standing gable key board tray, key board panel, work top , (Net Content of imported input in Export Product is 4 Nos. Table leg 4 Nos., Free Standing Gable, 1 Nos Key Board Tray, 1 nos Key Board pane 1 Sy. Mtr. Work Top	1.000	No.	4607.50	116.00
6.	<u>90/0- ISM WORKSPACE</u> Consist of Table Leg, Free standing gable, key board panel, work top key board tray, drawer unit, metal drawer CPU/UPS Trolley(Net Content of imported input in Export Product is 112 Nos. table leg ,112 Nos. Free Standing Gable, 28 Nos. Key Board Panel, 65 Sq. Mtr Work Top, 28 Nos. Key board Tray, 168 Nos. Drawer unit, 168 Nos Metal Drawer ,CPU/UPS trolley 56 Nos)	28.000	Number	340480.00	8544.00
7.	<u>90/0- 'C' SHAPED WORKSTATION WS 1 FOR STAFF WITH KEYBOARD TRAY & MOBILE PEDESTAL (2 D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY EXTENDABLE GABLE ENDS WHERE REQUIRITED TABLE TOP THICKNESS 25MM</u> <u>HPL WITH PVC EDGE BANDING</u> Consist of table leg, free standing gable, key board panel, work top, key board tray, drawer unit, metal drawer CPU/UPS trolley(Net Content of imported input in Export Product is 16 Nos, table leg, free standing gable 16 Nos. Key Board Panel 4 Nos. Work Top 9 Sq. Mtr, Key Board Tray 4 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos, CPU/UPS trolley 4 Nos.	2.000	Number	42560.00	1068.00
8.	<u>90/0- 'C' SHAPED WORKSTATION WS2 FOR STAFF WITH KEYBOARD TRAY &</u>	2.000	Number	35720.00	896.00

	<u>MOBLILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWEER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED, TABLE TOP THICKNESS 25MM HPL WITH PVC EDGE BANDING.</u> Content of imported input in Export Product is 16 Nos, table leg, free standing gable 16 Nos. Key Board panel 4 Nos. Work Top 8 Sq. Mtr, Key Board Tray 4 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos, CPU/UPS trolley 4 Nos.				
9.	<u>90/0- L SHAPED CLUSTER OF TWO WORKSTATIONS (WS3) FOR HELP DESK, WS3 WITH KEYBOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWEER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED, TABLE TOP THICKNESS 25MM HPL WITH PVD EDGE BANDING AND ALSO HAVING A GLASS INSERTED PANEL AS PER DRAWING SIZE 2600* 1200MM</u> Content of Imported input in Export Product is 8 Nos. Table leg, free standing gable 8 Nos. Key Board panel 2 Nos. Work Top 6 Sq. Mtr , Key Board Tray 2 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos. CPU/UPS trolley 4 Nos.)	1.000	Number	27550.00	691.00
10.	90/0- CENTRAL EXTENSION OF STAFF WORKSTATIONS IN EACH CABIN WITH STORAGE BELOW Consist of table leg free standing gable metal drawer work top drawer unit (Net Content of Imported input in Export Product is 14 Nos. table Leg, Free standing gable 14 Nos. Metal drawer 21 Nos, Work Top 4.5 Sq. Mtr Drawer Unit 21 Nos)	7.000	Number	35910.00	1002.00
11.	90/0- STRAINGHT WORKSTATION WITH KEYBOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED. TABLE TOP THICKNESS	2.000	Number	25080.00	630.00

	25MM HPL WITH PVC EDGE BANDING IN THE EXTRA ROOM Content of Imported input in Export Product is 4 Nos. Table leg, free standing gable 4 Nos. Key Board panel 2 Nos. Work Top 3 Sq. Mtr. Key Board Tray 2 Nos. Drawer Unit 12 Nos. Metal Drawer 12Nos. CPU/UPS Trolley 4 Nos.)				
12.	90/0- STRAIGHT WORKSTATION WITH KEY BOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED. TABLETOP THICKNESS 25MM HPL, WITH PVC EDGE BANDING. Content of Imported input in Export Product is 20 Nos. Table leg, free standing gable 20 Nos. Key Board panel 5 Nos. Work Top 15 Sq. Mtr, Key Board Tray 5 Nos, Drawer Unit 30 Nos, Metal Drawer 30 Nos, CPU/UPS trolley 10 Nos.)	5.000	Number	58900.00	1478.00
13.	90/0- PARTITIONS FOR MODULAR WORKSPACE Consist of modular partition, partition Panel/Pad (content of imported input in Export product is 195 Sq. Mtr. Modular Partition, Partition Pane/Pad 390Sq.Mtr.	180.000	Sq. Mtr.	872100.00	21885.00
14.	90/0- FULL HEIGHT PARTITION(2500H) WITH NBOISE REDUCTION COEFFECIENT INDEX OF 0.82 AS PER INTERNATIONAL STANDARDS, 75MM THICH FOR CABINS WITH LAMINATE PADS/EPOXY METAL PADS UP TO 900MM AND GLASS PANELS 850 HIGH ABOVE WORKTOP AND PROVISION FOR STORAGE (750HIGH) ABOVE THAT INCLUDING ONE DOOR FOR MAKING ROOM NEAR EXIT 2. Consist of modular partition, partition Panel/Pad(Content of imported input in Export product is 95 Sq.Mtr. Modular Partition, Partition Panel/Pad 190 Sq.Mtr	85.000	Sq. Mtr	476425.00	11955.00

15.	90/0- STORAGE SHUTTERED STORAGE OVERHEAD INSTALLED ON MODULAR PARTITIONS AND WALLS (Net Content of Imported input in Export Product is 150 Sq.Mtr. (Storage)	50.000	Sq.Mtr.	266000.00	6675.00
16.	90/0- SHUTTERED STORAGE PLACED ON FLOOR(Net content of Imported input in Export Product is 140 Sq. Mtr. (Storage)	34.500	Sq. Mtr.	190095.00	4770.00
			Total	2,785,241.50	69,993.00

S.No	IMPORT ITEM	QTY	UOM	CIF (Rs)	CIF (US\$) Currency
1.	Modular Prition	340.	Sq.Mtr.	273690.00	6868
2.	Partition Panel/Pad	680	Sq.Mtr.	602133.00	15110
3.	Table Leg	250	Number	80497.00	2020
4.	Free Standing gable	250	Pcs.	100621.00	2525
5.	Work Top	140	Sq.Mtr.	34451.00	990
6.	Key Board tray	58	Number	18729.00	470
7.	Key board panel	58	Number	14027.00	352
8.	CPU/UPS trolley	108	Pcs.	34749.00	872
9.	Drawer Unit	279	Pcs.	202119.00	5072
10.	Meti Drawer	279	Pcs.	224555.00	5635
11.	Storage	290	Sq.Mtr.	350162.00	8787
			Total	1935733.00	46176

Position:

Decision: Deferred

The case was considered by the committee as per agenda. It was noted that the information as called for by the committee in its meeting held on 30.10.2008 to the firm, have not been received from the firm. The committee decided to remind the firm and re-list the case on 22.01.2009

Case No 494 NC-VI Dt. 18.12.2008	M/s. Dr. Wilmar Schwabe India Pvt. Ltd., Noida	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/(82)/85/50/0044/AM08/DES.VI RLA File 05/24/40/00826/AM07		Lic No./Date 0510213635 dt. 17.12.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No	Export Item	Qty.	UOM	FOB (Rs)	FOB (EURO)
1	62/0-White Sugar Unarzeiliche Gluboli (Non Medicated)	45000.000	KG	17070000.00	300000.00
			Total	17070000.00	300000.00

S.No	Import Item	Qty.	UOM	FOB (Rs)	FOB (EURO)
1	Raw Sugar	51750.000	KG	2869752.00	50435.00
2	Paper Bag Length 840MM Bottom In 360 MM Diameter.		Total	17070000.00	300000.00

Position
Decision: Deferred

The case was considered by the committee as per the agenda.

Case No 495 NC-VI Dt. 18.12.2008	M/s. Integrated Clean Room Technologies Ltd., Hyderabad	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/85/50/00152/AM09/DES.VI RLA File 09/21/40/00172/AM09		Lic No./Date 0910035178 dt. 29.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- Pre Fabricated Buildings (i.e. Wall Panels, Ceiling Panels Doors Air Handling Units Luminars and accessories)	9180.000	Sq. Meter	22949964.00	547079.00 US\$
			Total	22949964.00	547079.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EVT Clean Room Silicone HPCR Ral 9010 310ML Cartridges, Article No. 15471	2400.000	Number	637899.40	14991.76 US\$
			Total	16211550.00	381000.00

Position:

Decision: Decision

The Case was considered as per agenda. It was noted that some information have been called for from the firm as decided in meeting held on 11.09.208. The reply of the firm is still awaited. The committee decided to remind the firm and re-list the case on 22.01.2009.

Case No 496 NC-VI Dt. 18.12.2008	M/s. Miracle Sands and Chemicals, Tuticorin	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/85/50/0081/AM09/DES.VI RLA File 35/24/40/00014/AM09	Lic No./Date 3510023847 dt. 13.06.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-Ilmenite Sand Processed.	2000.000	MT	12930000.00	300000.00US\$
			Total	12930000.00	300000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Ilmenite Sand Unprocessed	2307.000	MT	8551126.00	198402.00US\$
				8551126.00	198402.00

Position:

Decision: Deferred.

The Case was considered as per agenda. It was noted that the comments from Deptt. Of Atomic Energy are still awaited. It was decided to remind Deptt. Of Atomic Energy to expedite the comments and re-list the case on 22.01.2009.

Case No 497 NC-VI Dt. 18.12.2008	M/s. Sriroz Consultants Pvt. Ltd., Pune	Meeting No. 32/09 Dt. 18.12.2008	Status
HQ File No. 01/(81)/85/50/00264/AM08/DES.VI RLA File 31/24/40/00171/AM08		Lic No./Date 3110030413 dt. 20.08.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0-Green House Structure with film	8500.000	Sq. Meter	2230250.00	55000.00US\$
			Total	2230250.00	55000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	UV Stabilised Polythene Film 200 Micron	10526.000	K.G	1024009.00	25253.00 US\$
2	Galvanised steel Profile U shape 0.7mm thick Each profile of 3990mm length (new) (5263 pcs)	21000.000	Meter	289527.00	7140.00 US\$
3	Aluminium Profile U Shape 0.8mm thick Each profile of 4000mm length. (oxidied finish)(2631 pcs)	10526.000	Meter	294150.00	7254.00 US\$
4	Vinipet / Zigzag Spring 2.0mm diameter,2m length	21050.000	Number	217064.00	5353.00 US\$
5	Galvanised Pipe Galvanised Pipe	25000.000	K.G	40550.00	1000.00 US\$
			Total	1,865,300.00	46,000.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from DIPP are awaited. It was decided to remind DIPP to expedite the comments and re-list the case on 22.01.2009.

Case No 498 NC-VI Dt.	M/s. S.M. Herbals Pvt. Ltd., New Delhi	Meeting No. 32/09	Status
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18.12.2008		Dt. 18.12.2008	
HQ File No. 01/85/50/00080/AM09/DES.VI RLA File 05/24/40/00949/AM08		Lic No./Date 0510218633 dt. 28.05.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Camptothecin HPLC PURITY NOT LESS THAN 98.5%	95.000	K.G	53200000.00	1330000.00 US\$
			Total	53,200,000.00	1,330,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Crude Camptothecin HPLC PURITY NLT 95%	100.000	K.G	45100000.00	1100000.00 US\$
			Total	45,100,000.00	1,100,000.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC to expedite the comments and re-list the case on 22.01.2009.

No. 499, NC-VI Dated 18.12.2008	Party's Name: M/s. Himadri Chemicals and Industries Ltd., Kolkata	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/162/227/AM09/DES.VI RLA F. No. 02/24/40/0038/AM08	License No. 0210112483 dt. 15.05.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	Coal tar pitch 1.Softening pint: 110-115deg. 2.Quinoline insoluble: 8-16% 3. Toluene Insoluble : 34% 4. Moisture content: 0.5%Max	660000.00	KG	15984055.00	400603.00
			TOTAL	15984055.00	400603.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	SOFT PITCH (OFF GRADE) 1. SOFTENING PINT: 80-97 DEG. C; 2. DENSITY AT 20 DEG. 1.25G/CM3 3. ASH : 0.4 PCT MAX 4. WATER : 0.5PCT MAX	990000.00	KG	242550.00	3114273.00
			Total	242550.00	3114273.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from M/o Coal and MSME are awaited. It was decided to remind M/o Coal and MSME to expedite the comments and relist the case on 22.01.2008

No. 500, NC-VI Dated 18.12.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00148/AM09/DES.VI RLA F. No. 03/95/40/00396/AM09	License No. 0310484080 dt. 27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	62/0-Crude C4 (Mix C4)	2000.000	MT	159840000.00	3700000.00
			TOTAL	159840000.00	3700000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	5. Naphtha	1428.000	MT	74027520.00	1713600.00
			Total	74027520.00	1713600.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. On the basis of written comments of C&PC vide letter No. 46011/100/2008-PC-II dt. 04.12.2008, it was decided to call for the following information to the firm:

- 1 Technical specifications, specific chemical name, product catalogue, specific end use/application alongwith copy of export order for Crude C4 (Mix C4) to be exported. Whether export is for physical exports or under deemed export category? Details may be furnished.

- 2 Source of generation including particular refinery/petrochemical complex alongwith the location where it is to be generated/manufactured?
- 3 Detailed manufacturing process alongwith technical justification for wastages at each stage of manufacturing process and also on each of the raw-materials may be furnished.
- 4 Complete Material balance indicating input and output material alongwith details of products/co-products generated and basis for arriving the applied quantity of import of Naphtha.
- 5 Details of production of export product under reference and corresponding consumption of all the raw-materials (both imported and indigenous) during the last three years duly certified by CA may be furnished. If the production has not commenced in the past, details from commencement of production may be furnished duly certified by CA.
- 6 Any other relevant information.

The case may be re-listed on 22.01.2008.

No. 501, NC-VI Dated 18.12.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00149/AM09/DES.VI RLA F. No. 03/95/40/00444/AM09	License No. 0310484090 dt. 27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	62/0-Crude C4 (Mix C4)	3000.000	MT	210622500.00	4950000.00
			TOTAL	210622500.00	4950000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$

1	6. Naphtha	2142.000	MT	109370520.00	2570400.00
			Total	109370520.00	2570400.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. On the basis of written comments of C&PC vide letter No. 46011/100/2008-PC-II dt. 04.12.2008, it was decided to call for the following information to the firm:

- 1 Technical specifications, specific chemical name, product catalogue, specific end use/application alongwith copy of export order for Crude C4 (Mix C4) to be exported. Whether export is for physical exports or under deemed export category? Details may be furnished.
- 2 Source of generation including particular refinery/petrochemical complex alongwith the location where it is to be generated/manufactured?
- 3 Detailed manufacturing process alongwith technical justification for wastages at each stage of manufacturing process and also on each of the raw-materials may be furnished.
- 4 Complete Material balance indicating input and output material alongwith details of products/co-products generated and basis for arriving the applied quantity of import of Naphtha.
- 5 Details of production of export product under reference and corresponding consumption of all the raw-materials (both imported and indigenous) during the last three years duly certified by CA may be furnished. If the production has not commenced in the past, details from commencement of production may be furnished duly certified by CA.
- 6 Any other relevant information.

The case may be re-listed on 22.01.2008.

No. 502, NC-VI Dated 18.12.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00150/AM09/DES.VI RLA F. No. 03/95/40/00306/AM09	License No. 0310484118 dt. 27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	62/0-Crude C9 Plus 205	20000.000	MT	699995720.00	16241200.00

			TOTAL	699995720.00	16241200.00
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S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	7. Naphtha	12900.000	MT	667188000.00	15480000.00
			Total	667188000.00	15480000.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. On the basis of written comments of C&PC vide letter No. 46011/100/2008-PC-II dt. 04.12.2008, it was decided to call for the following information to the firm:

- 1 Technical specifications, specific chemical name, product catalogue, specific end use/application alongwith copy of export order for C9 Plus 205 to be exported. Whether export is for physical exports or under deemed export category? Details may be furnished.
- 2 Source of generation including particular refinery/petrochemical complex alongwith the location where it is to be generated/manufactured?
- 3 Detailed manufacturing process alongwith technical justification for wastages at each stage of manufacturing process and also on each of the raw-materials may be furnished.
- 4 Complete Material balance indicating input and output material alongwith details of products/co-products generated and basis for arriving the applied quantity of import of Naphtha.
- 5 Details of production of export product under reference and corresponding consumption of all the raw-materials (both imported and indigenous) during the last three years duly certified by CA may be furnished. If the production has not commenced in the past, details from commencement of production may be furnished duly certified by CA.
- 6 Any other relevant information.

The case may be re-listed on 22.01.2008.

No. 503, NC-VI Dated 18.12.2008	Party's Name: M/s. Organic India Pvt. Ltd., Lucknow	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00153/AM09/DES.VI RLA F. No. 06/24/40/0031/AM08	License No. 0610012723 dt. 08.01.2008		

Export Item (s) Details

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0-	TULSI TEA (PEPPERMINT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG CONTAINS 1.7 GM MIXTURE.	60000.000	Boxes	2597100.00	66000.00 US\$
2	67/0-	TULSI TEA (SWEET ROSE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
3	67/0-	TULSI TEA (JASMINE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
4	67/0-	TULSI TEA (CHAMOMILE HONEY) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
5	67/0-	TULSI TEA NO CAF CHAI MASALA FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
6	67/0-	TULSI TEA (LICORICE SPICE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
7	67/0-	TULSI TEA (VANILLA CREME) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
8	67/0-	TULSI TEA (RED MANGO) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
9	67/0-	TULSI TEA (RASPBERRY PEACH) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
10	67/0-	TULSI TEA (SWEET LEMON)	60000.000	Boxes	2597100.00	66000.00

	FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE				US\$
11	67/0- TULSI TEA (ORANGE MINT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
12	67/0- TULSI TEA (POMEGRANATE GREEN) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
13	67/0- TULSI TEA (PASSION FRUIT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
14	67/0- TULSI TEA (LEMON GINGER) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
15	67/0- TULSI TEA (CHAI MASALA) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
			Total	31,381,625.00	797,500.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CHICORY ROOT (Cichorium intybus) Roasted Chicory Root Granules	112.860	K.G	20733.34	520.28 US\$
2	Cinnamon-Cassia bark (Cinnamomum cassia) TEA BAG CUT POWDER	1090.490	K.G	201200.48	5048.95 US\$
3	Peppermint leaf (Mentha piperata) Tea bag cut	1477.980	K.G	573072.70	14380.75 US\$
4	Orange Peel (Citrus sinensis) Tea bag cut	378.000	K.G	121560.83	3050.46 US\$
5	Rooibos leaf (Asplathus linearis) Tea bag cut	1608.770	K.G	381450.96	9572.17 US\$
6	Chamomile Flower powder Tea bag cut	2566.730	K.G	511420.55	12833.64 US\$
7	Anise powder Tea bag cut	302.940	K.G	71829.35	1802.49 US\$
8	Elder Berries leaf Powder	285.660	K.G	96532.51	2422.40 US\$

9	Black berry leaves powder	424.760	K.G	147263.55	3695.45 US\$
10	Lemongrass tea bag cut powder	1056.740	K.G	168443.56	4226.94 US\$
11	Lemon Myrtle (Backhousia citriodora) Tea bag cut	573.800	K.G	293829.25	7373.38 US\$
12	Spearmint tea bag cut	186.300	K.G	23756.98	596.16 US\$
13	Pomegranate flavor 0118406 Natural Flavour	66.100	K.G	108517.73	2723.16 US\$
14	Raspberry flavor 0114518 Natural flavor	52.330	K.G	115102.55	2888.40 US\$
15	Raspberry flavor 0114520 Natural flavour	44.060	K.G	96928.46	2432.33 US\$
16	Mango flavor 0114911 Natural flavour	104.650	K.G	117604.78	2951.19 US\$
17	Vanila Crem flavor Natural flavour	52.330	K.G	67143.15	1684.90 US\$
18	Peach flavor 0110442 Natural flavour	73.260	K.G	146547.23	3677.47 US\$
19	Honey flavor 0108414 Natural Flavour	31.210	K.G	62438.67	1566.84 US\$
20	Jasmine flavor 0427901 Natural flavour	74.910	K.G	149852.81	3760.42 US\$
21	Lemon Candy Flavor 0206015 Natural Flavour	88.130	K.G	158737.92	3983.39 US\$
22	Passion fruit flavor 0115006 Natural Flavour	36.720	K.G	73457.26	1843.34 US\$
23	Orange flavor 0103534 Natural flavour	36.720	K.G	44191.42	1108.94 US\$
24	Lemon Tart Flavor 0413201 Natural Flavour	78.950	K.G	142202.72	3568.45 US\$
25	Egyptian Rose Flavour Natural flavour	74.910	K.G	115374.72	2895.23 US\$
26	Hibiscus Flower Tea bag cut	969.590	K.G	241488.01	6059.93 US\$

27	Spice Blend Extract Combined ginger, cinnamon & cardomom extract Natural Flavouring	47.090	K.G	166329.44	4173.89 US\$
			Total	4,417,010.93	110,840.95

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from Tea Board are awaited. It was decided to remind Tea Board to expedite the comments and re-list the case on 22.01.2008.

No. 504, NC-VI Dated 18.12.2008	Party's Name: M/s. Integrated Clean Room Technologies Ltd.,Hyderabad	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00151/AM09/DES.VI RLA F. No. 09/24/40/00171/AM09	License No. 0910035177 dt. 29.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- Pre Fabricated Buildings (i.e Wall Panels Ceiling Panels Doors, Air Handling Units Liminars and accessories)	2500.000	Sq. meter	62499963.00	1489868.00 US\$
			Total	62,499,963.00	1,489,868.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EVT Cleanroom Silicone HPCR Transparent 310ml Catridges -15341	1200.000	Number	318949.70	7495.88 US\$
2	Evt Cleanroom Silicone HPCR Ral 9001 310ml Catridges-15501	1200.000	Number	318949.70	7495.88 US\$
3	EVT Cleanroom Silicone HPCR RA old Whilte 310ml Catridges-15261	1800.000	Number	478424.50	11243.82 US\$
4	EVT Cleanroom Silicone HPCR Ral 9010 310 ml Catridges-15471	2400.000	Number	637899.40	14991.76 US\$
			Total	1,754,223.30	41,227.34

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted the certain information were called for from the firm which are awaited. The committee decided to remind the firm and re-list the case on 22.01.2009.

Dated 18.12.2008	House, N. Delhi	32/09 dt. 18.12.2008	
HQ File No. 01/85/50/00208/AM09/DES.VI	License No. 0510232367 dt. 11.12.2008		
RLA F. No. 05//24/40/00590/AM09			

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	71/0- Ladies Top made-out from Single Jersey Knit Fabric 100% Cotton with GSM=135 (+/-10%) having weight 4613.771KGS style no.1976	22261.000	Number	5149804.00	103513.65 US\$
			Total	5,149,804.00	103,513.65

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SINGLE JERSEY KNIT FABRIC 100% COTTON WIDTH : 66" WITH GSM=135 (+/-10%)	5721.100	K.G	2409253.00	47945.33 US\$
			Total	2,409,253.00	47,945.33

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 506, NC-VI Dated 18.12.2008	Party's Name: M/s. Easstern Condiments Pvt. Ltd., Idukki (Kerala)	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00209/AM09/DES.VI RLA F. No. 10//24/40/00107/AM09	License No. 1010031859 dt. 11.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	90/0- CORIANDER IN POWDER FORM PACKED IN LAMINATED POUCH/DUPLEX CARTON - MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL CONTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCI ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - AB	280.374	M.T	35149439.46	707944.40 US\$
			Total	35,149,439.46	707,944.40

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS - MOISTURE - 8% to 12%, PURITY - 94% to 99%, ADMIXTURE - 2% to 5%, BROKEN - 2% to 7%.(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHIN A PERIOD OF 90 DAYS FROM THE DATE ON WHICH THE FIRST IMPORT CONSIGNMENT CLEARED BY THE CUSTOMS AUTHORITIES IN TERM	300.000	M.T	17388000.00	345000.00 US\$
			Total	17,388,000.00	345,000.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 507, NC-VI Dated 18.12.2008	Party's Name: M/s. A.V. Thomas & Co. Ltd., Alleppey (Kerala)	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00210/AM09/DES.VI RLA F. No. 10//24/40/00108/AM09	License No. 1010031861 dt. 11.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Black tea in consumer pack-AVT Premium (T/C-blended with 56% import tea & 44 % indigenous tea)	7680.000	K.G	1670860.80	34099.20 US\$
2	67/0- Black tea in consumer pack -AVT Premium Tea Bag (T/C-blended with 95% import tea & 5% indigenous tea)	7200.000	K.G	3669120.00	74880.00 US\$
3	67/0- Black tea in consumer pack- AVT Raihana (T/C-blended with 100% indigenous tea)	7200.000	K.G	1093680.00	22320.00 US\$
4	67/0- Black tea in consumer pack -AVT Minar (T/C-blended with 100% import tea)	1440.000	K.G	373262.40	7617.60 US\$
5	67/0- Black tea in consumer pack- AVT Minar Tea Bag (T/C-blended with 100% import tea)	480.000	K.G	290472.00	5928.00 US\$
			Total	7,097,395.20	144,844.80

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BLACK TEA IN BULK PACKING	13060.800	K.G	2313198.29	45356.83 US\$
			Total	2,313,198.29	45,356.83

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 508, NC-VI Dated 18.12.2008	Party's Name: M/s. Shree Renuka Sugars Ltd., Belgaum	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00211/AM09/DES.VI RLA F. No. 07//24/40/00517/AM09	License No. 071006145 dt. 11.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- White Sugar	14286.000	M.T	301005449.00	6085836.00 US\$
			Total	301,005,449.00	6,085,836.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Raw Sugar Content of sucrose by weight in dry state in raw sugar corresponding to a polarimeter reading of less than 99.5%	15000.000	M.T	286425000.00	5700000.00 US\$
			Total	286,425,000.00	5,700,000.00

Position:
Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 509, NC-VI Dated 18.12.2008	Party's Name: M/s. Jindal Drugs Ltd., Mumbai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00212/AM09/DES.VI RLA F. No. 03/94/40/820/AM09	License No. 0310497161 dt. 10.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- COCOA BUTTER	100.000	M.T	29790000.00	600000.00 US\$
			Total	29,790,000.00	600,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COCOA BEANS - DRIED & FERMENTED	261.000	M.T	28720000.00	569643.00 US\$
			Total	28,720,000.00	569,643.00

Position:
Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 510, NC-VI Dated 18.12.2008	Party's Name: M/s. Panama Petrochem Ltd., Mumbai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00213/AM09/DES.VI RLA F. No. 03/95/40/00654/AM09	License No. 0310497326 dt. 11.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- PANOIL TS/SH/150 (SPINDLE OIL)	1500000.000	K.G	92250000.00	0.00 US\$
			Total	92,250,000.00	0.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1		1537500.000	K.G	86715000.00	1845000.00 US\$

	BASE OIL.				
			Total	86,715,000.00	1,845,000.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 511, NC-VI Dated 18.12.2008	Party's Name: M/s.Gillette India Ltd., Chennai	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00214/AM09/DES.VI RLA F. No. 04/24/40/00217/AM09	License No. 0410100816 dt. 12.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63/0- TOOTH BRUSH	5000000.000	Number	127500000.00	2500000.00 US\$

	PLASTICS				
			Total	127,500,000.00	2,500,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TOOTH BRUSH BULK TOOTH BRUSH	5000000.000	Number	103000000.00	2000000.00 US\$
2	PVC FILM-RIGID PACKING MATERIALS	34845.000	K.G	3589035.00	69690.00 US\$
3	PAPER BOARD PACKING MATERIALS	20330.600	K.G	2198754.39	42694.26 US\$
			Total	108,787,789.39	2,112,384.26

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 512, NC-VI Dated 18.12.2008	Party's Name: M/s. Haldia Petrochemicals Ltd., Kolkata	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00215/AM09/DES.VI RLA F. No. 02/24/40/00219/AM09	License No. 0210121001 dt. 12.12.2008		

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Pyrolysis Gasoline (Py Gas)	30000.000	M.T	517072500.00	10290000.00 US\$
			Total	517,072,500.00	10,290,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	22020.000	Number	359614125.00	7156500.00 US\$
			Total	359,614,125.00	7,156,500.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 513, NC-VI Dated 18.12.2008	Party's Name: M/s. Gulati Export House, N. Delhi	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00216/AM09/DES.VI RLA F. No. 05/24/40/00591/AM09	License No. 05101232495 dt. 12.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	71/0- Knitted Ladies Top made-out from Single Jersey Knitted Fabric 65% Polyester 35% Rayon with GSM=165 (+/-10%) having weight 6868.905KGS style no 1410	35576.000	Number	7587348.50	152509.52 US\$
2	71/0- Knitted Ladies Top made-out from Single Jersey Knitted Fabric 65% Polyester 35% Rayon with GSM=180 (+/-10%) having weight 990.000KGS style no.1985	3600.000	Number	767777.50	15432.72 US\$
			Total	8,355,126.00	167,942.24

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Single Jersey Knitted Fabric 65% Polyester 35% Rayon width: 60" with GSM=165 (+/-10%)	8942.000	K.G	2583679.00	51416.50 US\$
2	Single Jersey Knitted Fabric 65% Polyester 35% Rayon width: 72" with GSM=180 (+/-10%)	1229.000	K.G	355104.00	7066.75 US\$
			Total	2,938,783.00	58,483.25

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

No. 514, NC-VI Dated 18.12.2008	Party's Name: M/s. Eastern Condiments Pvt. Ltd., Idukki (Kerala).	Meeting No. & Date 32/09 dt. 18.12.2008	Status
HQ File No. 01/85/50/00217/AM09/DES.VI RLA F. No. 10/24/40/00111/AM09/	License No. 1010031909 dt. 15.12.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	90/0- CORIANDER IN POWDER FORM PACKED IN LAMINATED POUCH/DUPLEX CARTON - MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL CONTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCI ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - ABS	280.374	M.T	33933665.22	686916.30 US\$
			Total	33,933,665.22	686,916.30

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS - MOISTURE - 8% to 12%, PURITY - 94% to 99%, ADMIXTURE - 2% to 5%, BROKEN - 2% to 25%.(THIS AUTHORISATION IS ISSUED AS PER ALC CIRCULAR NO. 4 DATED 21.11.2003 READ WITH ALC CIRCULAR NO. 1 DATED 31.5.2004(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHI	300.000	M.T	17336250.00	345000.00 US\$
			Total	17,336,250.00	345,000.00

Position:
Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received in the section. The committee decided to call for hard copy of the application from the RLA and re-list the case on 22.01.2009.

LIST OF PARTICIPATE OF NC VI MEETING No. 31/AM09 HELD ON 18.12.2008

S.No.	Name of the Officer	Designation	Department
1	Sh. Anil Aggarwal	Jt. DGFT	DGFT
2	Sh. Shaish Kumar	Indl. Adviser	DIPP
3	Sh. T.M. Skaria	Dy. DGFT	DGFT
4.	Sh.Raghu Nath	FTDO	DGFT